I 37 87 MP 465

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From 208 (1312) Constituency (Name of the Constituency)

Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 6 L. years, resident of ... + 151 etc.) Aged 4 L. years, resident of ... + 151 etc.) Aged 4 L. years, resident of ... + 151 etc.) Aged ... + 151 etc

(1) I am a candidate set up by 3138131 (1378) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return:

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self ज्याहर असार	BLIPP 46 40 M	- १६१	-1 ही
2,	Spouse- Patalon 39	N12_	NIL	NIL
3.	Dependent Parci SA	NIL	NIL	NIL
4.	Dependent 2 daily sont	BESPKO STSD		
5.	Dependent 3 AND SAID	BRXPP9530M	NIL	NIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SL No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	आर्मीत रुम्य- 149, 364, 427, 307/34 माप्या रे रियन आर्मीत रुम्य शामक, हिलामारी से श्रीमात होकर नामामा माना जनामर जान मार्टिन के निम्म ने परहार करना रुप पहतु हरता? करना मेक्स मठ - 490/89
(b)	Name of the court, Case No. and Date of order taking cognizance :	धन्यत्र अपर जिला एवं वत्र = माधलम , वासारश्व(वेहतान) ११९० । ८००६
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NIL

Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	केळान- ५१०/६९ फ्यम खर्खना न्यामिक्सा, दासाराम (रोह्नाक) राजा- १५९,३६५,५२७, ३०७/३५ इसके जानाही समाध्य है। जमा है।
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	केच २०- ५१०/६१ आरेबा नहीं हुकाहें।

HUTEZ YELL

(5) That I give herem below the details of the assets (movable and immovable etc.) of myselimy spouse and all dependents:

A. Details of movable assets:

Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

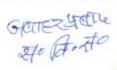
 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of fisted companies and as per books in case of non-fisted companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self जगहर अलार	Spouse श्रीको निजीला देवी	Dependent-1 रिमा जी (पुत्र)	Dependent-2 रततीष कुगर (पुत्र)	Dependent-3 राजा प्रज्ञाभ (पुत्र)
i)	Cash in hand	10,000= 10	2000= 47	2000= W	5000 ± 10	2000 = W
(ii)	including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the formamount in each such deposit	हार्ग - 11134070574 फराबरी - 124, 485: क 2 क्षेट्र परमा श्रेष्ट्रश्रात रेन 0 08394455075 व्यो - 421,853: क वेट्रे, साखाराज (न्यू) स्थ वि 2315101019034	(अन्य काता) काताक-) 111339529 80 नेप्रच राष्ट्री- (अप्र ११९१ १८)	स्टेट बीहे, परना (अन्दरस्यार) रमाम सम्मा— 316 47272968 ब्रेस्प राष्ट्रि— SGOOcc	लेक केंक्करिया स्वास्त्राम (अस्त्रस्था) स्वास्त्र सरका प्रदेश सरका केंक्य रामि — 3,897= 10	<u>ोध राष्ट्रा</u> ।,।3,877= भ
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	MIL	NIL	G	हिणायाम् लाईका इंक्ट्रेस (क्षेत्रण पाँड) नीमी जेट- १६६ १५५५ १ नीमी जेट- १६६ १५५५ १	Prim- Boocen 4
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	ক্ৰমত ইনুবৈদ্য নামেয়েশ আনিম্বাধিকমা ০০১৭৭০2271 প্ৰিক্তিমান-10,000 2008 ম	जारीम जीक निष्म स्वासारम (१६क प्रिक्रमण) प्रांतिनी सर्वमा ५१७ २०२ ७१३ जिमिन - ४०,०००	सामायात्र (एकम प्रिवेगमत्र) विक्रिमी सर्व्या 517188 धार्य	इसुराम का विवरण इस्त्राक्षी के खान्य स्तराज है।	भी राम लाउंका उस्टिम, डेम्सी पालिसी अल्या- NP14100002243 शिक्षाम - 1872/2 सिवामिस - 1872/2
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	काहेण्डाएण्ड महेण्डा ज्ञानेन सर्वित जिमहेर (ज्ञान विसर) पट्ना (निसर) (क्लोरो) आडी	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ FTI FFI Yachts/Ships (details of Make 24 p Registration No. etc., Year of Purchase and amount)	BR-24 E 05 5 420 H 12: 10: 2006	NIL	NIL	11-12-2009 11-12-2009	NIL
(vir)	Jewelry, bullion and valuable thing (give details of weight and value)	প্রত্যান - ১ রাছ বাস- 160000 H	सोहा- २५ ग्रान किया- १६,०००: न्योरी ५०० गाँव विका-३०,०००:	Habita- Ticone in	भुव्यम्-२०,००० साक्षः ५५ ज्यास	NIL

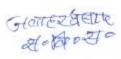


1	Any other assets such as value of Claims/interest	NIL	NIL	NIL	NIL .	NIL
ij	Gross Total value	16000=4	108,000= 6	27,000= 10	20,000:00	NIL

3. IP stails of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in acres)			/		/
	Whether inherited property (Yes or NO)			1		/
	Date of purchase in case of self acquired property			1		
	Cost of Land (in case of purchase)at the time of purchase		/			
	Any Investment on the land by way of development, construction etc.			2		
	Approximate Current market value		/	Ze /		
(ii)	Non-Agricultural Land Location(s) Survey number(s)	1	6			
	Area (Total measurement in sq. ft.)		200			
	Whether inherited property (Yes or NO)	1	10/	1		
	Date of purchase in case of self acquired property	1/	1/			
	Cost of Land (in case of purchase) at the time of purchase		1		-	
	Any Investment on the land by way of development, construction etc.	1				
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					



/	Contract to the contract to th					
	V wher inherited property (* es or NO)			T -	/	
	Deterof purchase in case of sent activited property				/	
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.			/	/	
	Approximate Current market value			100	-/-	
(îv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)			2	1	
	Area (Total measurement in sq. ft.)		1/	6		
	Built up Area (Total measurement in sq. ft.)		1 60	1		
9	Whether inherited property (Yes or NO)	/	2	/		
	Date of purchase in case of self acquired property			1		
	Cost of property (in case of purchase) at the time of purchase	/ "				
	Any Investment on the land by way of development, construction etc.		1			
	Approximate Current market / value		/			
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan		-			
٠	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John	/	7.7			

STORONO

	A-19 other liability					
	Grand total of liabilities					
(ii)	Government Dues: Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity		,		/	
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and Indicopters)	/				
	Income Tax Dues	1		1		
	Wealth Tax Dues	1	1			
	Service Tax Dues	/	1			
	Municipal /Property Tax Dues		1			
	Sales Tax Dues		0			
	Any other dues					
	Grand total of all Govt. dues	1			1	

(7) Details of profession or occupation:

b. Spouse ... A. Th.

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Spat/Kum. GTGTE (STGTE
2.	Full postal address	त्रीठ की हो होजी, नामा-सासारां विका-रोहमां
3.	Number and Name of the constituency and state	२०४ साखाराज
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	्भारतीय जनता पार्थि
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

अविक स्व

	com (s) have taken cognizance					केषाके- 490/89 साखाराज २० सार- जिला-रोहमान- घेचात्र अप जिला ले बर्ग				
1		AN of			one Tax Retu	77.1	1.340	Discount Steamer		
	(a)	Candidate जनाहर प्रव	13 BLIPP 44	40M	-	NIL			NIL	
		Spouse:	NIL			NIL			NIL	
6.	(c)	Dependents dails Octails	of Assets and	Liabil	itie	D- №\ \	-		NIL	
		Description	Self	Spous		Dependent-I	Depende	nt-II	Dependent-III	
Λ.		Moveable Asset (Total value)	648,955=u	136,11	5	82,000 = N	90,556	=a	153,749= a	
В.		Immovable Asset	2,25,000=10	108,00	TO .	27,000= N	N 50,000 = 1		NI Z	
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)		12,10,5	2,33,000		5-4	184,000 = A		
	(ii)	Approximate Current Market Price of Asset (Total Value)	100,000	41,750	00=1	4,25,000=4	4,75,00	D= A	3,00,000=0	
7		Liabilities								
		(i) Government dues (Total)	NIL	NI	L	NIL	NI	L	NIL	
		(ii) Loans from Bank, Financial Institutions and others (Total)		NI	L	MIL	M	1	NIL	
8.	(4	ghest educational qualific Give details of School / Un urse) (Name of the School	iversity educa	tion wi	th f	ull form of the	certificate	e/ dipl	oma/ degree was completed.)	

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

DEPONENT

HATELA CUE

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.

GIATEZATUR

ie ,Add	Khata no.	Plot no.	dis mil	Moujja	value	वर्त्वभाग किन
जवाहर प्रसार 510 क भुद्दी महती कोठ कोडा शेकी लामा-सासाराज जाना-रोहताल - ४२॥ऽ		1211	64 Sto	अकवरपुर	5000= 4 16/5/2004	50,000-0
ti ti	2.8	187	25 Sto	अलाव	17500 = 4	50,000=1
		10.5				
				8		
21201-		1000	10 EYZ		2,25,00 = 60	100,000 :

योरल वर्तमात किम्म- एक लाख माप्र।

अन्य निष

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, ,,				1001	100

me ,Add	Khata no.	Plot no.	dis mil	Moujja	value	व्ह्रमाग कि
नर्जना देवी Woware प्रयार व्योग रोजी, स्वासाराम जना-रोहताल-821115	56	361	1 एक्ट ६७ डी०	- अदोखरा	9000=00	500,000
ж и	133	385	o-95 Ao	अनेरवरा	9000= 60	300,000:
n te	168	1226	0.380	असम्बर्देद	5000= 10 8/3/1994	[0,cco= ,
11	109	1264	0.18230	n	19000= 10	Sp,000=0
n n	440	1458	0-15 sto	· · ·	20002 10	10,000=1
k 1)	004	148	0.20290	रजोखर	160002 W 21/8/1995	500000
p o	20	186	0.4480	लखुनुस्तप	46500= 60 12/10/1996	100,000
M V	भारतीय भारतीय १७७०		०उ पर	वनेहा शेली	8000 w 8/1/1998	5,00,000=
р 1)	नर्वे ध्वीर 770		१०७ पुर ७.उ पुर	11 11	1/8/1998	5,00000=
h H	67	220	oct Ao	फंचन पुर -	11000= 10	100000=

म्मीम हजार पाना सी आज

P. T. O

वर्त्रभाग किस्त- पन्नीस जाख स्तरहार मार्ज ।

me ,Add		Khata	Plot no.	dis mil	Moujja	value	वर्तिमाण विकास
भीव की दा दो	ह्यात-८५ ॥। खीं बात्यायम् लीव जवाहर वसार	67	220	1 कहा	कन्पेन पुर	26/4/2004	SOJODOLA
11	0.	78	383	৭ক্স	-अयोखरा	111,000= 4	200,000:4
W	Vi	293	235	6.5290	दरिजॉन	5 8 2008	200,000
11	19	67	220	0.31490	क्त्यंनपुर	1,5,000= W 71812008	2,50,000=6
11	n	67	220	2 0521	p 2)	230002 10	50,000-
h	11	164	334	4 80	দ্দেদেগ্রাত	792,000= 4	792000-
					BF>	1,31 500 = 10	15,42,000:
					Br	12,10,500 = 10	4,12,000-
						7455	E TE

लारह जारव दस् पान्य सी मात्र।

शेरक - वर्ममात किम्म - एकताकीम लाख बारह ह्यार भाज ।

तिलास्त्रप्रयोग र्वनिवस्

Agricult	ure	and
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Agricu	Khata no.	Plot no.	dis mil	Moujja	value	विस्माग विस्मत
शिवा जी ऽिणवाहर प्रसार भीव कोढा रोली भाग-सासाराह जिला -रोहगास-821115	20	186	0480	जरपुनु-सराघ	15/10/1996	100,000 = 0
n n	293	13 .5	70 Sto	दरिक्रान	30/11/2007	1,55,000=
10 10	(क्षामाधिकार तिलीब्रा		दुकार्ग	किली ख	75000 = H 27 8 2008	75000-0
The second of the second						
Programme of the sound	ter in					
21201-					2,70,000= 2	4,25,000=

दे। आरव स्नत्र हणार भाष

रोश्क प्रमाण किम्म - पार गार्व पन्चीम हणार मारा।

स्वाह्यवार

र्ननेष कुमर चिमा-स्त्री जगहर प्रसाद भीठ- कोहा शेली, सासार्ग (रोह्मात)

डेयुरेम पातिसी विवरण!-

मिर्गा लाईफा इंशोरेग्ज, डेहरी पोजिती का - NP141100013553

प्रिक्रियम - 6995 | वार्षिड क०८- 28/07/2011 69952 10

(2) - भारतीय जीवन विका, साधाराज प्रांतिको सर्व्या - 517166615 जिमियम - 15767/ वार्षिक

157672 60

(3) - आरतीम जीवन विमा, सासाराष्ट्र पॉलिनी संख्या - 517 188 417

30,000 N

DIOIC- 16: 11 2010

विभियम 30,000 - (१मल विभियम)

71,659=10

हिक्टितर हाजार हड़: सी अनमर क्यांज अग्र

HOTEX SETU

Agriculture land

ame ,Add	Ilture la Khata no.	Plot no.	dis mil	Moujja	value	प्रतिभाग ।
संगोध कुमार ऽिणवाहर प्रसाउ भी० कोढा टोबी जागा-सासाराम णिका-रोहताम- ४२।।। ५	20	186	०५ १७	(अरपुनुसराभ	15/10/1996	100,00000
It in	293	230 231 236	0.9396	दरिजॉब	114000= 60 30/11/2007	3,00000-4
N 11	जिला परिव र्	3कार		विभोम्	75000= 10	75000=1
2/200					2,33,000 = W	4750000

री जारव तेत्रीत हजार गए।

रोटल - यतमात किमत - नार् लाख पयहत् हलार मान

अम्बर्ध स्ट

Agriculture land ame ,Add Khata Plot dis Moujja value								
	no.	no.	mil	Modjja	value	प्रमात १भगत		
राजा जताप ५० जवाहर् जवार भी० कोहारोजी लाग-साखाराह जिला — राह्ताह- ४२॥। ५	20	186	0480	जसुनुद्धराभ	15/1/1996	1000000		
11 11	293	235	041570	दरिजॉक	30/11/2007	2.00 000-4		
				The state of				
			1					
11201 —			0.4580		1,84,000= 1	300000		

Pa once -दोरासी स्वार गाप

27रल पर्मगात किया- तीत लारव भाग)

CHONES STATE